

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE SITTING AT CHENNAI

(Under Section 18 (1) read with Section 14 (1) of
the National Green Tribunal Act 2010)

APPLICATION No. 146 of 2021 (SZ)

Rangadurai Thirunavukarasu,
S/o. Thirunavukarasu,
Velachery, Chennai - 600042

... Applicant

--Vs--

The Commissioner of Police,
Greater Chennai Police,
Periyamet, Chennai - 600007 and others

... Respondents

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1	<u>Annexure No.1</u> : Copy of the prior Site Approval dated 22.03.2021 issued by the 2 nd Respondent to the 8 th Respondent	1 - 3
2	<u>Annexure No.2</u> : Copy of the Site Drawing approved by the 2 nd Respondent showing several residential buildings in close proximity to the proposed site	4

Filed by :



V.B.R. Menon
Counsel for Applicant
Mobile ; 9384762930
E-mail: vbrmenon@gmail.com

Place : Chennai-600078
Date : 28.07.2021



भारत सरकार

Government of India

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पैसो)

Petroleum & Explosives Safety Organisation (PESO)

A और D - विंग, ब्लॉक 1-8, दूसरा तल, शास्त्री भवन, 26 हड्डोउस रोड, नुंगम्बक्कम
चेन्नै- 600006A & D - Wing, Block 1-8, IInd Floor, Shastrri Bhavan, 26 Haddous Road, Nungambakkam,
Chennai - 600006

E-mail : jtccechennai@explosives.gov.in

Phone/Fax No : 044 -

28287118, 28281023, 28281041, 28287119/28284848

पुर्व अनुमोदन संख्या /Prior Approval No :
A/P/SC/TN/14/10846 (P499271)

दिनांक /Dated : 23/02/2021

सेवा में
/To,M/s. M/s. Hindustan Petroleum Corporation Limited,
Petro Bhavan, 2nd Floor, No.82, T.T.K.Road, Alwarpet,
Chennai,
Taluka: Chennai,
District: CHENNAI
State: Tamil Nadu
PIN: 600018विषय /Sub : Survey No, 437/3B, 438/5, 438/1, 438/5 PART, T.s.No.17/1, 18/1, 20, 22/2, 23, 24 & 25 of
Velachery Village, Velachery Taluk, Chennai District., Velachery, , Taluka: Velachery,
District: CHENNAI, State: Tamil Nadu, PIN: 600042 में प्रस्तावित पेट्रोलियम वर्ग A,B Retail Outlet ।
Proposed Petroleum Class A,B Retail Outlet at Survey No, 437/3B, 438/5, 438/1, 438/5 PART,
T.s.No.17/1, 18/1, 20, 22/2, 23, 24 & 25 of Velachery Village, Velachery Taluk, Chennai
District., Velachery, , Taluka: Velachery, District: CHENNAI, State: Tamil Nadu, PIN: 600042महोदय
/Sir(s),कृपया आपके उपर्युक्त विषय से संबंधित पत्र संख्या OIN746712 दिनांक 18/02/2021 का संदर्भ ग्रहण करें ।
Please refer to your letter No. OIN746712 dated 18/02/2021 on the subject.संदर्भित पत्र के साथ अग्रेषित उपर्युक्तन अधिष्ठापन का साइट (स्थल)/ले-आउट, आदि दर्शाता Drawing(s) nos.
HPC/CHRRO/117/2020 dated 04/02/2021 को अनुमोदित किया जाता है तथा प्रत्येक आरेखण की एक प्रति
विधिवत पृष्ठांकित कर लौटाई जा रही है ।The Drawing(s) nos. HPC/CHRRO/117/2020 dated 04/02/2021 , showing the
site/layout/construction details forwarded with your letter under reference is approved and a
copy(of each) of the same is returned herewith duly signed in token of approval.**Conditions of the Approval:-**You are advised to upload legible copies of drawings signed by applicant at the time of
Grant or submit four copies of drawings in this office.
You are advised to install only CCOE, Nagpur approved facilities in the proposed
premises.डा. ए. शेख हुसैन आई.पी.ई.एच.एस.
Dr. A SHEIK HUSSAIN I.P.E.S.S

विस्फोटक विस्फोटक

Controller of Explosives

पी.ई.एस.ओ, भारत सरकार, / P.E.S.O. Govt. of India

दक्षिण मण्डल, चेन्नै-6 / South Circle, Chennai-6.

ISSUED UNDER
RTI ACT

7/3

You are advised to submit copy of NOC issued by local authority as per Rule 144, The Petroleum Rules, 2002 as amended by (Amendment) Rules, 2018.

अनुमोदित प्लान के अनुसार निर्माण होने के पश्चात पेट्रोलियम नियम 2002 के अंतर्गत प्ररूप XIV में अनुज्ञप्ति जारी करने हेतु, कृपया निम्नलिखित दस्तावेज इस कार्यालय को प्रेषित करें।

On completion of the construction as shown in the approved plan please forward the following documents for grant of licence in Form XIV of the Petroleum Rules, 2002.

1. प्ररूप IX (संलग्न) में विधिवत भरा हुआ एवं हस्ताक्षरित आवेदन।
Form IX (enclosed) duly filled in and signed.
2. पेट्रोलियम नियम 2002 के तहत ऑनलाइन आवेदन पोर्टल पर उपलब्ध ई-भुगतान सुविधा के माध्यम से 10050/- (प्रति वर्ष- अधिकतम 10 वर्ष तक) का लाइसेंस शुल्क ऑनलाइन जमा किया जाना है।
A license fee of Rs. 10050/- (per year - maximum upto 10 years) to be submitted online through e-payment facility available on online application portal under petroleum Rules, 2002.
3. अनुमोदित आरेखण की तीन प्रतियाँ।
Three copies of the approved drawings.
4. मुख्य विस्फोटक नियंत्रक, नागपुर द्वारा अनुमोदित सक्षम व्यक्ति द्वारा जारी पेट्रोलियम नियम 2002 (संलग्न) के अंतर्गत नियम 130 और 126 में आवश्यक सेफ्टी और टैंक टेस्ट प्रमाण-पत्र जो कि संगठन की वेबसाइट <http://peso.gov.in> पर "सक्षम व्यक्ति" ऑनलाइन मॉड्यूल के माध्यम से बनाया गया हो।
Safety and Test Certificate as required under rule 130 and 126 of the Petroleum Rules, 2002 (enclosed) issued by Competent person approved by CCE, Nagpur and generated through On-line Competent Person Module available at <http://Peso.gov.in>
5. जिला प्राधिकारी से प्राप्त 'अनापत्ति प्रमाण-पत्र' की मूल प्रति तथा उनके द्वारा विधिवत हस्ताक्षरित एवं कार्यालय की मोहर लगा हुआ साईट प्लान।
Original copy of 'No Objection Certificate' from the District Authority together with site plan duly endorsed by him with his office seal thereon.
6. इस कार्यालय से होनेवाले पत्राचार पर हस्ताक्षर करने के लिए अधिकृत व्यक्ति(यों) के नमूना हस्ताक्षर।
Specimen signature(s) of the person(s) authorised to sign the correspondence addressed to this office.
7. अनुमोदित प्लान के अनुसार कार्य के पूर्णता की पुष्टि।
A confirmation to the effect that all work as per approved drawings has been fully completed by you in all respects.
8. विभिन्न कोणों से लिए गए पेट्रोल पम्प के रंगीन फोटोग्राफ का एक सेट।
One set of colour photographs of the petrol pump taken from different angles.

जी.एस.आर. 519(ई) दिनांक 05/06/2000 द्वारा भारत सरकार, पेट्रोलियम तथा प्राकृतिक गैस मंत्रालय द्वारा अधिसूचित आदेश 2000 के 'सॉल्वेंट, रैफिनेट तथा स्लॉप (अधिग्रहण, बिक्री, भंडारण और ऑटोमोबाइल में उपयोग की रोकथाम) आवश्यकता/प्रावधान का कृपया पालन करें।

Please follow the requirement/provision of "Solvent, Raffinate and Slop (Acquisition, Sale, Storage & Prevention of use in Automobiles)" Order 2000 notified by Government of India, Ministry of Petroleum and Natural Gas vide G.S.R. 519(E) dated 05/06/2000.

कृपया भविष्य में अपने सभी पत्राचार में इस कार्यालय की फ़ाइल संख्या **A/P/SC/TN/14/10846 (P499271)** का संदर्भ दे।

Please quote this office file No. **A/P/SC/TN/14/10846 (P499271)** in all your future correspondences.

अतिरिक्त भी, यह अनुमोदन/अनुमति अन्य प्राधिकारियों से आवश्यक अनुमति/क्लीयरन्स प्राप्त करने से या यथा लागू अन्य विधियों से छूट नहीं देती है।

This approval/permission, however, does not absolve from obtaining necessary permission/clearance from other authorities or under other statutes as applicable.

ISSUED UNDER
RTI ACT

Dr. A. SHAIKH HUSSAIN I.P.E.S.S.

Consumer of Explosives

भारत सरकार, P.E.S.S. Govt. of India
दक्षिण चेन्नई, चेन्नई-6 | South Circle, Chennai.

भवदीय /Yours faithfully,

((मनमीत सिंह मन्हास)
(Manmeet Singh Manhas))
उप विस्फोटक नियंत्रक
Dy. Controller of Explosives
कृते संयुक्त मुख्य विस्फोटक नियंत्रक
For Jt. Chief Controller of Explosives
चेन्नै/Chennai

(अधिक जानकारी जैसे आवेदन की स्थिति, शुल्क तथा अन्य विवरण के लिए हमारी वेबसाइट : <http://peso.gov.in> देखें)
(For more information regarding status, fees and other details please visit our website: <http://peso.gov.in>)
Note:-This is system generated document does not require signature.

Manmeet Singh Manhas
ISSUED UNDER
RTI ACT

डा. ए. शेख हुसैन आई.पी.ई.एस.एन
Dr. A SHEKH HUSSAIN I.P.E.S.S
उप नियंत्रक विस्फोटक
Dy. Controller of Explosives
पी.ई.एस.ओ, भारत सरकार, / P.E.S.O. Govt. of India
दक्षिण मण्डल, चेन्नै-6 / South Circle, Chennai.

STORAGE TANK DETAILS:

NO.	PRODUCT	CAPACITY	LENGTH	DIAM.	NO. OF INSTL.	TYPE OF INSTL.	TEST PRESSURE
1.	ANHYDROUS	148KL	5.59	1.95	1	MASONRY PIT	0.05 MPa
2.	WATER	238KL	6.0	2.26	1	MASONRY PIT	0.05 MPa
3.	MS	35KL	0.75	2.66	1	MASONRY PIT	0.05 MPa

GENERAL NOTES:

1. VENT PIPES 4M HIGH AND HAVING OPEN END COVERED WITH 2 LAYERS OF NON-CORRODIBLE BRASS WIRE GAUZE OF NOT LESS THAN 11 MESH PER LINEAR CENTIMETER AND BEAT DOWN.
2. ALL PIPES TO BE FITTED WITH GALVANIZED COUPLING AND APPROVED THREADED BRASS CAP FOR IDENTIFICATION FROM TANK TO TANK.
3. COUPLERS WITH CAP ASSEMBLY.
4. SECTION PIPES 600S S.S. COPIES WITH BRASS WIRE GAUZE COVERED WITH 2 LAYERS OF NON-CORRODIBLE BRASS WIRE GAUZE OF NOT LESS THAN 11 MESH PER LINEAR CENTIMETER AND BEAT DOWN.
5. NO SEWER OR SURFACE DRAIN WITHIN 3M OF UG TANK & CO. GRADE.
6. TANKS TO BE COPIED WITH TWO LAYERS OF HOT 3000 GRADE BITUMEN HAVING OVERLAP COATING THICKNESS OF 1.5MM.
7. FABRICATION OF S.S. TANK AS PER IS: 1997 OF 1992 APPROVAL NO. P-4931.
8. TANKS TO BE FABRICATED AS PER CODE APPROVED LETTER NO. D. (M/80) DATED 26-11-1983.
9. BRASS PIPE DETAILING: DRY CHEMICAL TYPE 10 KG WITH CO2 CARTRIDGE HAVING ISI MARK AND 10 KG SAND BUCKETS PROVIDED AT SITE.
10. UNDERGROUND SERVICE TANKS ARE HYDRAULICALLY TESTED AT A PRESSURE OF 0.05 MPa AND ARE CHECKED FOR LEAKS AND ARE CALIBRATED.
11. SHOWING VOLUME OF PRODUCT FOR EVERY 10 CM OF FALLING HEIGHT OF TANK.
12. DIMENSIONS OF TOP ROOF IS 3.0 M HAVING ORACIAL MARKING OF 0.5 CM AS LEAST COAT.
13. TANKS CONFORM TO IS: 195 AND IS: 131 OF PETROLEUM RULES 2002.
14. LIGHT POLES ARE FABRICATED AS PER CODE APPROVED LETTER NO. D. (M/80) DATED 26-11-1983.
15. SITES MEET APPLICABLE IRC-15, 1983 NORMS WITH LATEST AMENDMENTS.
16. NO. 11/17 LINES PASSING OVER R.O. PREMISES.
17. DISPENSING PUMPS CONFORM TO IS 7144 AND THE CODE APPROVED LETTER REF. NO. AND DATE MENTIONED IN THE SAFETY CERTIFICATE.
18. ALL THE DISPENSING PUMPS ARE CONNECTED TO EARTHING PIT WHICH IS MADE AS PER IS: 3043-1987.
19. COMPOUND WALL 20M HIGH AS APPROVED BY CODE VIDE LETTER NO. D. (M/80) DATED 26-11-1983.
20. ALL DIMENSIONS ARE IN METERS UNLESS SPECIFIED OTHERWISE.

AREA STATEMENT
 SITE AREA = 796.00 Sq.m
 SALES BUILDING AREA = 26.47 Sq.m
 CANOPY AREA = 38.00 Sq.m

REFERENCE:
 PROPOSED FACILITIES
 TO BE REMOVED
 APFD BUT NOT CONSTRUCTED

LAND DETAILS
 SURVEY NOS. - S.NO. 437/3B, 438/5, 438/T, 438/5 PART I, 16/1, 20, 22/2, 23 & 24 & 25)
 VILLAGE - VELACHERY
 TALUK - CHENNAI
 DISTRICT - CHENNAI
 PINCODE - 600042
 Nearest Police Station - VELACHERY
 Nearest Railway Station - VELACHERY
 Nearest E.P.S. Station - VELACHERY

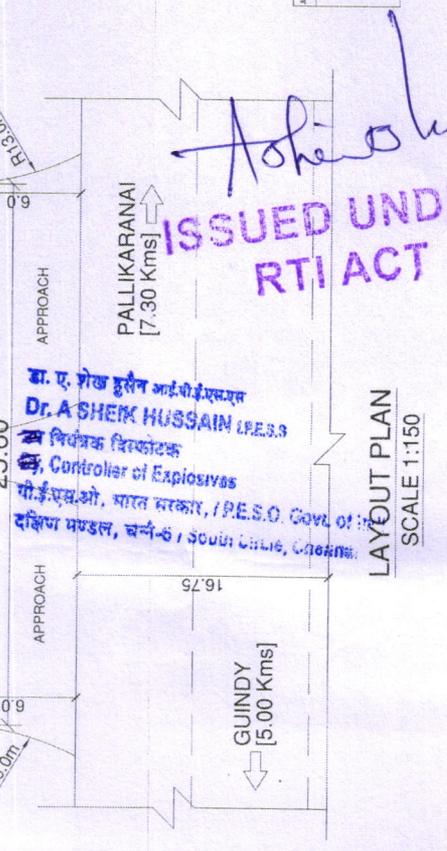
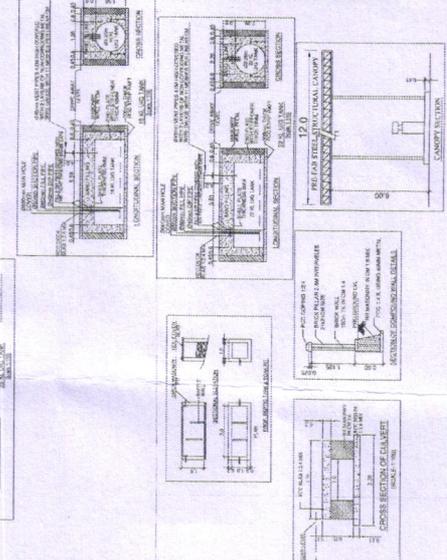
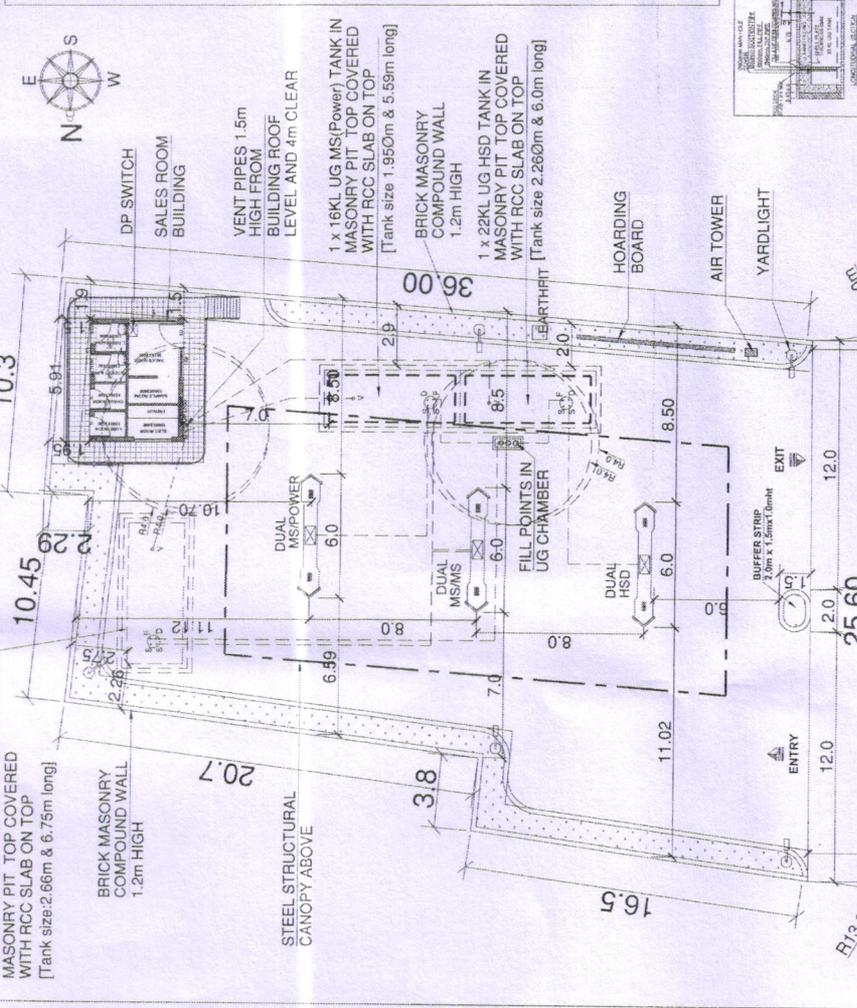
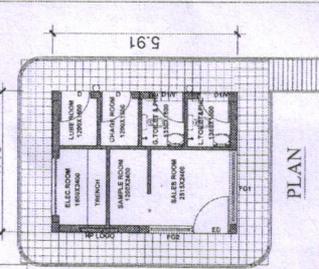
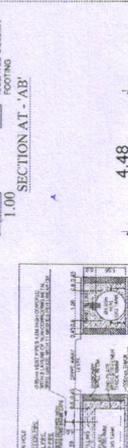
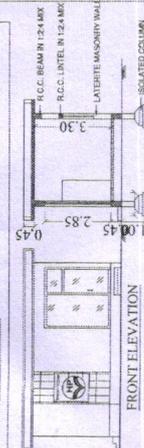
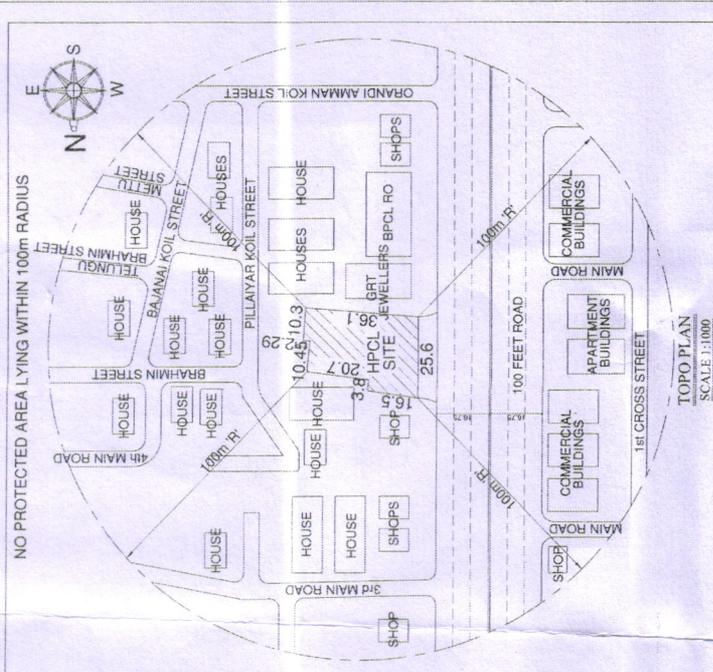
DRAWN	DATE	BRIEF RECORD	APTD

HINDUSTAN PETROLEUM CORPN. LTD.,
 CHENNAI REGIONAL OFFICE,
 PETRO BHAVAN, 11th FLOOR,
 NO. 82, T.T.K. ROAD, ALWARPET, CHENNAI - 18.

PROPOSED LAYOUT OF M.S. & H.S.D. RETAIL OUTLET FOR S.NO.437/3B, 438/5 PART I, 16/1, 20, 22/2, 23 & 24 & 25 OF VELACHERY VILLAGE, VELACHERY TALUK, CHENNAI DISTRICT - 600042.

OUT LET NAME/LOCATION DATE
 VELACHERY CHECKED
 N.RADHIKA
 APPROVED
 N.RADHIKA
 REG. No. HPC/CHEN/17/2020
 I.C. No. SCALE: AS SHOWN

ALL DIMENSIONS ARE IN METERS
 BHANDARI RESITEMENT
 R. SIVADVA
 P.E. KUPPAM WASTING



ISSUED UNDER RTI ACT

Dr. A SHEM HUSSAIN (I.E.S.)
 Controller of Explosives
 P.O. 1, Govt. of Tamil Nadu, Chennai.

LAYOUT PLAN
 SCALE 1:150

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN ZONE
SITTING AT CHENNAI**

Original Application No. 146 of 2021 (SZ)

Rangadurai Thirunavukarasu,
S/o. Thirunavukarasu,
No.12/45, Pillaiyar Koil Street,
Velachery
Chennai - 600 042 ... Applicant

and

The Commissioner of Police,
Greater Chennai Police,
No.132, Commissioner Office Building,
EVK Sampath Road, Vepery,
Periyamet, Chennai – 600 007
and others ... Respondents

**INDEX TO ADDITIONAL
DOCUMENTS**

**V.B.R Menon, B.E, MBA(IIMA), LLB,
(Ms – 23 / 2012)
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